

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 38

C.P. (IB)/1196(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **THE BANK OF MAHARASHTRA LIMITED V/s
BIKAS PREMCHAND MITTAL**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Paresh Chandiramani i/b Abhishek Somant & Associates for the Applicant present. Adv. H. G. Khambete for the Resolution Professional is present through VC.

The Application for placing on record Resolution Professional Report is yet to be numbered. List this matter on Board on **18.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**